

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 654

TO BE ANSWERED ON DECEMBER 19, 2017

NEW PPP POLICY

No. 654            SHRI CH. MALLA REDDY :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has announced a new Public Private Partnership (PPP) Policy for affordable housing that allows extending Central assistance to each house to be built by private builders even on private lands besides opening up immense potential for private investments in affordable housing projects on Government lands in urban areas; and
- (b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)

- (a) & (b): The Ministry has formulated 'PPP Models for Affordable Housing' to enable States and Union Territories (UTs) to facilitate private sector participation in order to meet the growing need of affordable housing in the country.

There are eight such models for guidance and adoption by the States/ UT/Public Authorities. These models deal with issues affecting delivery of affordable housing and different approaches to tackle implementation issues. Six of these models have been constituted for projects on government land and two PPP models on privately owned land.